

[Translation]

**Construction of roads and drains by
Danapur Cantonment Board**

1273. SHRI KALI PRASAD PANDEY :
Will the Minister of DEFENCE be pleased
to state :

(a) whether Danapur Cantonment Board has passed resolution and made budget allocations for construction of roads and drains (Lal Kothi Lane Ward No. 5) a number of times since 1979 but the condition of these roads and drains which were badly damaged during 1975-76 floods remains what it was earlier;

(b) the details of roads and drains of this area which have been constructed from January to 31st October, 1986 and the details of expenditure incurred on each of them; and

(c) whether the portions of road behind Danapur Hospital (Lal Kothi Ward No. 5) from Math to Anand Bazar Mosque and from Hathikhana to Math in Harijan Ward No. 6 are not being constructed even though the road was damaged at several points during the 1975-76 floods and if so, the time by which these portions of road will be repaired ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) The Board after passing the resolution in 1979 requested for special grant-in-aid of Rs.17,21,200/- for repairs of flood affected roads during 1979-80. Special grant-in-aid of Rs. 7,31,000/- was sanctioned in February, 1980. The Lal Kothi road from Bus Stand to Hospital was repaired and completed.

(b) Special grant-in-aid of Rs. 2,86,327 was sanctioned to the Cantonment Board in January, 1986 for repair of roads. The amount has been deposited by the Board with the MES as a deposit work. The work is expected to be completed by March, 1987. Rs 6,000/- have also been spent on repairs to drains in Lal Kohi area.

(c) The Board has submitted a proposal for further special grant-in-aid of Rs. 2,93,367/- for repair of roads. The repair of the remaining roads is planned to be taken up during the year 1987-88.

[English]

**Rehabilitation of ex-servicemen in
Andhra Pradesh**

1274. SHRI KATURI NARAYANA SWAMY : Will the Minister of DEFENCE be pleased to state :

(a) the number of ex-servicemen rehabilitated in Andhra Pradesh since 1983;

(b) whether there is any proposal with the Union Government to allot house sites/agricultural lands to ex-servicemen/war widows; and

(c) if so, the details of the proposal and the amount proposed to be spent on the scheme/proposals ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) During the period from 1983, to June 1986, 2133 ex-servicemen have been rehabilitated in Andhra Pradesh.

(b) There is no such proposal. Allotment of house sites/agricultural lands to ex-servicemen/war widows falls within the purview of the State Governments.

(c) Does not arise.

**Environmental clearance to
irrigation projects**

1275. SHRIMATI USHA CHOUDHARI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the major irrigation projects cleared by the Ministry from the environmental angle during the last one year; and

(b) the steps taken for compensatory afforestation as a consequence of areas affected ?